

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 25.05.2026 & 16.07.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 20 of 2025	Amit Popatlal Patel Vs. Vipor Chemicals Pvt. Ltd. & Ors.	25.05.2026	12.08.2026
2.	Comp. App. (AT) (Ins) No. 1973 of 2024	Micro Turner Vs. Committee of Creditors (Through Resolution Professional)	16.07.2026	12.08.2026

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar